

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4457

ANSWERED ON:08.05.2007

CONDUCTING COURSES BY INDIAN INSTITUTE OF PLANNING AND MANAGEMENT

Goel Shri Surendra Prakash

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether Indian Institute of Planning and Management (IIPM) has given permission for conducting courses in management and planning and awarding MBA/BBA degrees;
- (b) if so, the details thereof;
- (c) the time by when such institute is engaged in this business;
- (d) whether AICTE and UGC have raised objections for conducting MBA/BBA degree courses; and
- (e) if so, the details thereof alongwith the action taken by the Government on these objections?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e): Indian Institute of Planning and Management, Qutab Institutional Area, New Delhi has not been approved by AICTE. The Council has no specific information regarding the time by when such institute is engaged in this business. The Council has issued a show cause notice to the Indian Institute of Planning and Management, Qutab Institutional Area, New Delhi and placed the name of the institution in the list of institutions, which are running technical courses without AICTE approval on the AICTE website [www.aicte.ernet.in](http://www.aicte.ernet.in). BBA is not within the purview of AICTE.

As per Section 10 (k) of the All India Council for Technical Education (AICTE) Act, 1987, the Council grants approval for starting new technical institutions and for introduction of new courses or programmes. The Council takes following actions against the institutions conducting courses/programmes without prior approval of AICTE in technical education:

1. A list of institutions, which are known to be conducting courses in the field of technical education without the approval from AICTE, has been put by AICTE on its website [www.aicte.ernet.in](http://www.aicte.ernet.in) alongwith the list of institutions, which have the AICTE approval, for information to the students from time to time. Public Notices are also issued from time to time cautioning the students not to join such institutions, which do not have the requisite AICTE approval.
2. The AICTE has issued show cause notices to institutions which do not have the requisite AICTE approval. Appropriate action will be initiated on the receipt of replies from these institutions.